COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 80 OF 2016

Dated: 08th July, 2016

In the matter of :

Bangalaore Electricity Supply Co. Ltd. ....Appellant(s)
Versus
Karnataka Electricity Regulatory Commission ....Respondent(s)

ORDER

The Court has not assembled on 07.07.2016 on account of declared holiday.

As agreed by the parties, list the matter on ***11.08.2016.***

COURT MASTER